

Constitution of Benches with effect from July 02, 2007.

Sl. No.	Court No.	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s	Hon The Chief Justice Hon. R.K. Agrawal, J.	Fresh in Division Bench Writs relating to Recovery of Tax matters, Tax, Excise, Income Tax Reference, Income Tax Appeals for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
		<u>(On Friday)</u>	Fresh in Writs relating to Tolls on river bridges in U.P, Public Interest Litigation and Environment matters for Orders, Admission and Hearing including bunch cases.
		Then Hon. The Chief Justice <u>(On Friday at 2.00 P.M.)</u>	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.

Note:- In the third week of each month Hon'ble The Chief Justice will be sitting in Lucknow.

2	32.	Hon. S.R. Alam, J. Hon. V.C. Misra, J.	Fresh in Division Bench Contempt Appeals and Special Appeals for Orders, Admission and Hearing including bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	29	Hon. Dr. B.S. Chauhan, J. Hon. Rakesh Sharma, J.	Fresh in Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs from the year 2003 onwards for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	PH/TU Matters and thereafter Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

4	3.	Hon. Amitava Lala, J Hon. Shishir Kumar, J.	Fresh in Division Bench F.A.s, F.A.F.O.s, Family Court Appeals, Writs relating to Recovery (except relating to Tax Matters) including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
5	36	Hon. Yatindra Singh, J. Hon. R.K. Rastogi, J.	Fresh in Division Bench Habeas Corpus Writs and Criminal Writs for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).
6	9	Hon. V.M. Sahai, J. Hon. Bharati Sapru, J.	All Division Bench Service Writs including fresh Writs for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
7	37	Hon. Sushil Harkauli, J. Hon. K.N. Ojha, J.	PH/TU matters.
		Thereafter:	Criminal Appeals for Hearing.
8	10	Hon. Anjani Kumar, J. Hon. Sabhajeet Yadav, J.	Listed Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs upto the year 2002 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

9	6	Hon. Janardan Sahai, J.	Fresh in Applications U/S. 24 C.P.C., Civil Revisions, Writs arising out of Suits and Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
10	4	Hon. S.K. Singh, J.	Consolidation Matters and Writs arising out of Orders/Judgments passed by Board of Revenue (Writ-B) upto the year 1996 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
11	33.	Hon. Sunil Ambwani, J.	Fresh in Educational Matters including society matters with regard to Educational Institutions, (except service writs) from the year 2005 onwards for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
12	39.	Hon. Ashok Bhushan, J.	Fresh in Service Writs relating to Educational Institutions from January Ist 2007 onwards for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
13	44	Hon. Imtiyaz Murtaza, J. Hon. A.P. Sahi, J.	All Matters where record has been called for considering the application for bail and also the applications for cancellation of Bail for Orders and Criminal Appeals and Capital Cases for Hearing
		After midday recess:	Final Hearing of the category assigned.

14	45	Hon. R.C. Deepak, J. Hon. V.K. Verma, J.	Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing.
		After midday recess:	Hearing of Criminal Appeals of the specified category.
15	30.	Hon. S.P. Mehrotra, J.	Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR for Orders, Admission and Hearing and Listed Second Appeals upto the year 1980 for Orders, Admission and Hearing.
16	26	Hon. Vineet Saran, J.	All Service Writs upto the year 1999 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
17	7.	Hon. Rakesh Tiwari, J.	Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
18	54	Hon. M. Chaudhary, J. Hon. S.C. Nigam, J.	Criminal Appeals and Capital Cases for Hearing.
19	53	Hon. S.S. Kulshrestha, J. Hon. B.A. Zaidi, J.	Fresh in Capital Cases for Orders, Admission and Hearing and Criminal Appeals for Hearing.
20	41	Hon. K.S. Rakhra, J. Hon. S.K. Jain, J.	Criminal Appeals and Capital Cases for Hearing.

21	1	Hon. Prakash Krishna, J.	Fresh in F.A.s, F.A.F.O.s, for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
22	18.	Hon. Rajes Kumar, J.	Fresh in Civil Contempt for Orders, Admission and Hearing.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
23	23.	Hon. S.U. Khan, J.	All Listed Misc. Writs from the year 1999 to 2004 and Writ Petitions and Civil Matters in which the proceedings before the trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
24	31	Hon. D.P. Singh, J.	All Service Writs from the year 2000 to 2006 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
25	38.	Hon. V.K. Shukla, J.	Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2007 onwards for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

26	46	Hon. Amar Saran, J. Hon. Shiv Shanker, J.	Fresh in Division Bench Criminal Appeals for Orders, Admission and Hearing.
		After midday recess:	Criminal Appeals for Hearing.
27	21.	Hon. Arun Tandon, J.	Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Land Revenue Act and Ceiling of Land from the year 2005 onwards for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
28	19	Hon. Tarun Agarwala, J.	Second Appeals from the year 1981 to 1992 for Orders, Admission and Hearing.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
29	28.	Hon. Dilip Gupta, J.	All Misc. Writs upto the year 1998 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
30	5.	Hon. Krishna Murari, J.	Fresh in Writs relating to Consolidation Matters and Writs arising out Orders/Judgments passed by Board of Revenue from the year 1997 onwards for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
31	55	Hon. Ravindra Singh, J.	Fresh in Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

32	22.	Hon. Vikram Nath, J.	Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
33	48	Hon. G.P. Srivastva, J.	Listed Minor Bail Applications upto the year 2006 for Orders.
		After midday recess:	Criminal Appeals for Hearing (if possible).
34	49.	Hon. M.K. Mittal, J.	Fresh in Criminal Appeals for Orders, Admission and Hearing.
		After midday recess:	Criminal Appeals for Hearing.
35	42	Hon. Saroj Bala, J.	Matters U/S 482 & 483 Cr. P.C. and Criminal Revisions in which the proceedings before the trial Court have been stayed upto the year 2000 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
36	47.	Hon. V.D. Chaturvedi, J.	Fresh in all Major Bail Applications from January Ist, 2007 onwards for Orders, Admission and Hearing.
		After midday recess:	Criminal Appeals for Hearing (if possible).
37	52.	Hon. R.N. Misra, J.	All Listed Major Bail Applications upto the year 2006 for Orders.
		After midday recess:	Criminal Appeals for Hearing.

38 27 Hon. Pankaj Mithal, J. Fresh in Second Appeals from the year 1993 onwards for Orders, Admission and Hearing.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

39 51. Hon. Shiv Charan (Sharma), J. Fresh in Minor Bail Applications from January 1st, 2007 onwards for Orders.

After midday recess: Criminal Appeals for Hearing (if possible).

40 50 Hon. A.K. Roopanwal, J. Fresh in Criminal Writs and Criminal Revisions for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

41 43 Hon. Ajai Kumar Singh, J. Fresh in Matter U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

From July 02 to July 13, 2007

1 40 Hon. S.N. Srivastava, J. All Service Writs from the year 2000 to 2002 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: PH/TU Matters.

2 31 Hon. D.P. Singh, J. All Service Writs from the year 2003 to 2006 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

CHIEF JUSTICE

24.05.2007